

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021** at **10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/636/CHE/2021 IN IA/103/CHE/2021 IN CP/603/IB/2017
NAME OF PETITIONER : Jayapushpam Investments & Trading Pvt Ltd
NAME OF RESPONDENT : Rajashree Santhanam (Liquidator)
M/s Anandaram Developers Pvt Ltd
SECTION : Rule 11 of NCLT Rules 2016

38. IA/636/CHE/2021 IN IA/103/CHE/2021 IN CP/603/IB/2017

ORDER

The Applicant is represented by Ms. Shubharanjani Ananth, Advocate and the Respondent / Liquidator is represented by Mr. B. Dhanaraj, Advocate through video conferencing platform.

IA/636/CHE/2021 is an urgent Application for hearing of IA/103/CHE/2021 is **allowed.**

IA/103/CHE/2021 shall be listed for hearing on **26.08.2021** along with the connected Application.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)
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(R. SUCHARITHA)
MEMBER (JUDICIAL)